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Title : Need to implement 27% reservation for OBC in higher educational institutions from the academic year 2006-07.

SHRI K.V. THANGKABALU (SALEM): Sir, last week, the Veerappa Moily Overseeing Committee submitted its report to the hon. Prime Minister with regard to 27 per cent reservation for OBCs in higher educational institutions in the country[u103].

This Oversight Committee was constituted in order to ensure that action is taken immediately for implementation of reservations for OBCs in institutes of higher education. However, to our utter surprise, the Committee recommended a staggered implementation of the 27 per cent reservation for OBCs in institutes of higher education. This is not acceptable to us. More than 60 per cent of the people in the country are deprived of the right to join institutes of higher education. A number of reports have come out day after day that certain institutions of higher education like IIMs and IITs in the country are not willing to cooperate with the Government in this regard. One stray incident that has happened in some area should not be taken into consideration. The will of the majority people should be taken into account. We, therefore, urge the Government to immediately bring the Reservation for OBCs Bill to Parliament and have it passed in this Session itself. Then only the OBCs will get their due share in higher education.

The most important factor is that everybody should accept the rule of law in the country but it is not happening. The 27 per cent reservation is a right of the OBC people as enshrined in the Constitution and being implemented since 1994-95. However, to our dismay we are not getting due representation in the Government jobs because there is no opportunity in the education sector. Higher education is a must and they should get educational opportunities. Then only they will be able to get jobs in Government service. That is why I urge upon the hon. Prime Minister and the Government of India to come forward and implement this reservation policy from this academic year itself so that there would not be any delay. If any delay takes place there will be total injustice to the OBC community at large in the country.

SOME HON. MEMBERS: Sir, we want to associate with this.

MR. DEPUTY-SPEAKER: Those who want to associate themselves with this issue may please send slips to the Table.

Now, Shri P. Mohan, Dr.K.S. Manoj and Dr. Karan Singh Yadav are associating with the matter raised by Shri Thangkabalu.